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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 67/241-242/NCLT/AHM/2017

Coram:


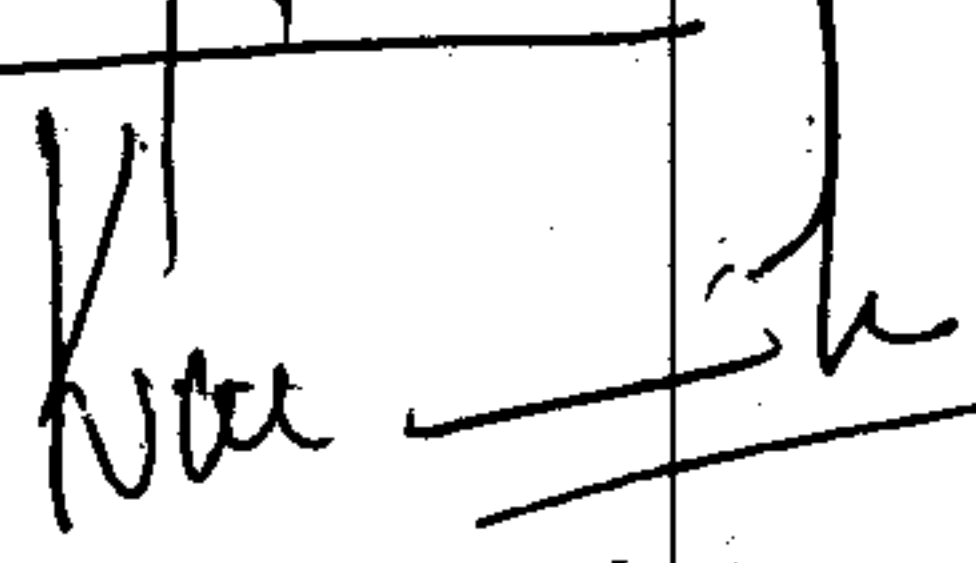
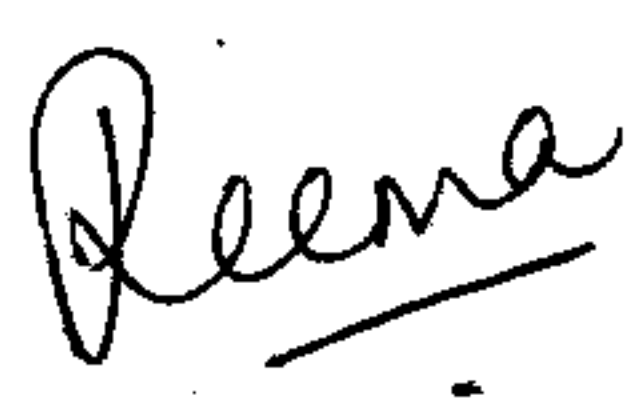
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017**

Name of the Company: Arjundas B Khatri & Ors
V/s.
Pure Pharma Ltd. & Ors.

Section of the Companies Act: Section 241-242 r/w 130 of the Companies Act,
2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ASHOK MEHTA	P.C.S.	A. R. for R-4 to 6	
2.	KUNAL VAISHNAV	Advocate	for R-7	
3.	REEMA JAIN	PCS	} For Petitioners	
4.	Navin k Pahwa	Sw Advocate		

ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned PCS Ms. Reema Jain present for Petitioners. None present for Respondents No.1 to 3. Learned PCS Mr. Ashok Mehta present for Respondents No. 4, 5 and 6. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.7.

At request of both sides.

Interim relief shall extended till the next date of hearing.

List the matter on 28.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 09th day of November, 2017.